CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 26-08-19TO 30-08-2019

<u>S.</u>	APPEAL NO .	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS	DATE ON WHICH ORDER
NO.			TO HON'BLE PRESIDENT	DISPATCHED
			/VICE_	
			PRESIDENT/MEMBERS	
	FINAL ORDERS	6		
		74400/0040	23/8/2019	26/8/2019
1	C/52541/2018	51126/2019	28/8/2019	29/8/2019
2	C/50858/2019	51145/2019	20/0/2010	
	MISC ,STAY ORDERS			
1	C/51109-	50572-50573/2019	22/8/2019	26/8/2019
	51110/2019	50576/2019	23/8/2019	26/8/2019
2	C/51617/2019	50577/2019	26/8/2019	27/8/2019
3	ST/51534/2019	50581/2019	26/8/2019	27/8/2019
4	ST/51532/2019	50582/2019	26/8/2019	27/8/2019
5	ST/51533/2019	50583/2019	26/8/2019	27/8/2019
6	ST/51535/2019	50584/2019	26/8/2019	27/8/2019
7	ST/52613/2018	50585/2019	27/8/2019	28/5/2019
8	ST/51495/2019	50565/2019		

7 Attention: To maintain the transprancy in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Thus all the interested parties and	other information seekers under K.T.I Act may	20.
		Deputy REGISTRAR
		(Fel H